

COURT NO. 01  
 DIVISION BENCH- I  
 HON'BLE THE CHIEF JUSTICE  
HON'BLE MR.JUSTICE TUSHAR RAO GEDELA

NOTE 1: NO PASSOVER WILL BE GIVEN IN THE FIRST FIVE CASES IN SUPPLEMENTARY LIST"

NOTE 2: ALL COUNSEL APPEARING THROUGH VC ARE REQUESTED TO MAINTAIN A PROPER DECORUM WHILE APPEARING THROUGH VIRTUAL MODE, I.E., ENSURE THE VIDEO IS ON WHEN THE MATTER IS TAKEN UP, APPEAR IN COURT ATTIRE AND WITHOUT ANY BACKGROUND NOISE/DISTURBANCE.

NOTE 3: COUNSELS ARE ALSO REQUIRED TO PUT THE ITEM NUMBER BESIDES THEIR NAME.

NOTE 4: COUNSEL SHALL ALSO REFRAIN FROM APPEARING WHILE IN A MOVING VEHICLE OR FROM A PUBLIC PLACE.

NOTE 5: COUNSELS JOINING VC SHOULD WRITE THEIR APPEARANCE IN CHATBOX AND UNMUTE THEMSELVES ONLY WHEN THEIR MATTER IS CALLED UP, SO THAT THE COURT PROCEEDINGS IN PROGRESS ARE NOT DISRUPTED.

NOTE 6: COUNSELS JOINING VC THROUGH MOBILE PHONES ARE REQUESTED TO TAKE SUFFICIENT MEASURES SO AS NOT TO CAUSE ANY DISTURBANCE WHILE JOINING OR OTHERWISE IN THE WORKING OF COURT PROCEEDINGS.

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## MEETING NO. 25125678824

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
CONNECTED MATTERS (ANMM)				
42	W.P.(C)-11187/2017  WITH W.P.(C) 2495/2018 W.P.(C) 6040/2024	COURT ON ITS OWN MOTION V/s GOVT OF NCT OF DELHI & ORS.	ANANT KUMAR ASTHANA, SATYAKAM, VIVEK GOYAL, MRS AVNISH AHLAWAT, NEHA JAIN, GOKUL SHARMA, ABHAID PARIKH, NIDHI RAMAN	Listing Remarks: AT 02:15 PM
		OTHER DETAILS OF ADVOCATES: NEHA JAIN(JAINNEHA.ADV@GMAIL.COM)(9873065442)(RESPONDENT) SATYAKAM (SATYAKAMADVOCATE@GMAIL.COM)(9868219633)(RESPONDENT) GOKUL SHARMA(GOKULATRYA@GMAIL.COM)(9045885304)(PETITIONER) ABHAID PARIKH(ABHAID.OFFICE@GMAIL.COM)(9818773655)(RESPONDENT) NIDHI RAMAN(NIDHIRAMAN.OFFICE@GMAIL.COM)(9555672532)(RESPONDENT) ABHAID PARIKH(ABHAID.OFFICE@GMAIL.COM)(9818773655)(RESPONDENT)		
43	W.P.(C)-2495/2018 CM APPL. 6877/2024 CM APPL. 65749/2024  WITH W.P.(C) 6040/2024	COURT ON ITS OWN MOTHION V/s GOVT. OF NCT OF DELHI AND ORS.	PRABHSAHAY KAUR, ANUJ AGGARWAL, ANANT KUMAR ASTHANA, AVNISH AHLAWAT, SHILPA DEWAN, SATYAKAM, GOKUL SHARMA, ABHAID PARIKH	Listing Remarks: AT 02:15 PM
		OTHER DETAILS OF ADVOCATES: PRABHASAHAY(SAHAYK@GMAIL.COM)(9810158581)(PETITIONER) AVNISH AHLAWAT, GNCTD, UNION OF INDIA(AVNISH@AHLAWATASSOCIATES.IN, SCSERVICESGNCTD@GMAIL.COM, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		

		SATYA KAMA, (SATYAKAMASSOCIATE@GMAIL.COM, SATYAKAMADVOCATE@GMAIL.COM){}(RESPONDENT) PRABH SAHAY KAUR(SAHAYK@GMAIL.COM)(0)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) ANUJ AGGARWAL(ANUJAGGARWALSCGNCTD@GMAIL.COM)(9891363718)(RESPONDENT) SATYAKAM (SATYAKAMADVOCATE@GMAIL.COM)(9868219633)(RESPONDENT) GOKUL SHARMA(GOKULATRYA@GMAIL.COM)(9045885304)(RESPONDENT) ABHAID PARIKH(ABHAID.OFFICE@GMAIL.COM)(9818773655)(RESPONDENT)		
44	W.P.(C)-6040/2024	NATIONAL CHILD DEVELOPMENT COUNCIL V/s GNCTD & ORS.	ROBIN RAJU, ABHAID PARIKH	Listing Remarks: AT 02:15 PM
		OTHER DETAILS OF ADVOCATES: ALPHA PHIRIS DAYAL(RAJUROBIN7@GMAIL.COM)(9910940402)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM){}(RESPONDENT) PRATEEK(PRATEEK@PKCCHAMBERS.COM){}(RESPONDENT) ABHAID PARIKH(ABHAID.OFFICE@GMAIL.COM)(9818773655)(RESPONDENT)		

COURT NO. 37  
DIVISION BENCH - II  
HON'BLE MR. JUSTICE VIBHU BAKHRU  
HON'BLE MR. JUSTICE TEJAS KARIA

[NOTE: IN CASE ANY ASSISTANCE REGARDING VIRTUAL HEARING IS REQUIRED,, PLEASE CONTACT,  
MS.MRIDULA SHARMA(PH 9650908783) COURT MASTER TO HON'BLE MR.JUSTICE VIBHU BAKHRU]

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>FRESH MATTERS &amp; APPLICATIONS</b>				
110	FAO(OS) (COMM)-50/2025 CM APPL. 19732/2025 CM APPL. 19733/2025 CM APPL. 19734/2025 CM APPL. 19735/2025	FOCUS ENERGY LTD & ORS. V/s GAIL (INDIA) LIMITED & ORS.	SWAPNIL GUPTA	
		OTHER DETAILS OF ADVOCATES: SWAPNIL GUPTA (CONTACT@CAPTIALAW.IN)(9999836766)(PETITIONER) SWAPNIL GUPTA (CONTACT@CAPITALLAW.IN)(9999836766)(PETITIONER) PURNIMA (ADVPURNIMA111@GMAIL.COM)(0)(RESPONDENT) SDEEPMAHAPATRA(SDEEPMAHAPATRA@GMAIL.COM)(0)(RESPONDENT) ANISH (ANISHCHAWLA89@GMAIL.COM)(0)(RESPONDENT) NEETIKA BAJAJ(ADVOCATENEETIKABAJAJ@GMAIL.COM)(0)(RESPONDENT) ONGC(SECRETARIAT@ONGC.CO.IN)(0)(RESPONDENT) ANISH(ANISHCHAWLA89@GMAIL.COM)(0)(RESPONDENT) ONGC(SECRETARIAT@ONGC.CO.IN)(0)(RESPONDENT) PURNIMA(ADVPURNIMA111@GMAIL.COM)(0)(RESPONDENT) SDEEP(SDEEPMAHAPATRA@GMAIL.COM)(0)(RESPONDENT) NEETIKA(ADVOCATENEETIKABAJAJ@GMAIL.COM)(0)(RESPONDENT)		

COURT NO. 42  
 DIVISION BENCH- III  
 HON'BLE MS.JUSTICE PRATHIBA M. SINGH  
 HON'BLE MR.JUSTICE RAJNEESH KUMAR GUPTA

[NOTE: IN CASE ANY ASSISTANCE REGARDING VIRTUAL HEARING IS REQUIRED, PLEASE CONTACT,  
 MS. SAPHALTA BHATI (MOB:-7428238686) COURT MASTER TO HON'BLE MS. JUSTICE PRATHIBA M. SINGH.]

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NOTE: Counsels and Litigants may send their apperances through the following  
 link/form. This form shall be available during Court hearing days  
 from 09:00 A.M - 04:30 P.M..

<https://forms.gle/LszUZHy9YMBfTrAu7>

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>FRESH MATTERS &amp; APPLICATIONS</b>				
115	FAO(OS) (COMM)-51/2025 CM APPL. 19748/2025 CM APPL. 19749/2025 CM APPL. 19750/2025	MS ATRIUM NEWGEN DIAGNOSTICS V/s MS CLIX CAPITAL SERVICES PVT. LTD. & ORS.	SOURABH SAINI	
		OTHER DETAILS OF ADVOCATES: RAJESH YADAV(SOURBHRSAINILAWASSOCIATES@GMAIL.COM)(9810193906)(PETITIONER) ESSELINFRADELHI(ESSELINFRADELHI@GMAIL.COM)(0)(RESPONDENT)		
<b>AFTER NOTICE MISC. MATTERS</b>				
116	FAO(OS) (COMM)-39/2022  WITH FAO(OS) (COMM) 96/2022	HINDUSTAN CONSTRUCTION COMPANY LIMITED V/s NATIONAL HIGHWAYS AUTHORITY OF INDIA	AGARWAL LAW ASSOCIATES, RISHI KUMAR AWSTHI	
		OTHER DETAILS OF ADVOCATES: RISHI AGRAWALA(SHRUTI.ARORA@AGLAW.IN)(7838575844)(PETITIONER) MV KINI LAW FIRM(LITIGATION@MVKINI.COM)()(RESPONDENT) RISHI KUMAR AWSTHI(NABIHASAN48@GMAIL.COM)(8527606415)(RESPONDENT)		
117	FAO(OS) (COMM)-96/2022	NATIONAL HIGHWAYS AUTHORITY OF INDIA V/s HINDUSTAN CONSTRUCTION COMPANY LIMITED & ANR.	RISHI KUMAR AWSTHI	
		OTHER DETAILS OF ADVOCATES: RISHI K.AWASHTI(RISHIKAWASTHI@YAHOO.CO.IN)(981920235)(PETITIONER) AGLAW(HEMAIL@AGLAW.IN)()(RESPONDENT) SHURTI(SHRUTI.ARORA@AGLAW.IN)()(RESPONDENT) RISHI(RISHI@AGLAW.IN)()(RESPONDENT)		
118	LPA-294/2024 WITH LPA 357/2024	PUNJAB NATIONAL BANK V/s NITA PURI	SANJAY BAJAJ, DEVIKA MOHAN, EKANSH MISHRA	

		OTHER DETAILS OF ADVOCATES: SANJAY BAJAJ(BBLS@YMAIL.COM)(9811082913)(PETITIONER) RATUL(RATUL.PURI2020@HPPPL.IN){}(RESPONDENT) KARAN(BATURA@DHIRASSOCIATES.COM){}(RESPONDENT) DEVIKA MOHAN(DEVIKAMOHAN@GMAIL.COM)(9560044698)(RESPONDENT) EKANSH MISHRA(ADV.EKANSHMISHRA@GMAIL.COM)(9384334762)(RESPONDENT)		
119	LPA-357/2024	PUNJAB NATIONAL BANK V/s RATUL PURI	SANJAY BAJAJ, DEVIKA MOHAN, EKANSH MISHRA	
		OTHER DETAILS OF ADVOCATES: SANJAY BAJAJ(BBLS@YMAIL.COM)(9811082913)(PETITIONER) RATUL(RATUL.PURI2020@HPPPL.IN){}(RESPONDENT) DEVIKA MOHAN(DEVIKAMOHAN@GMAIL.COM)(9560044698)(RESPONDENT) EKANSH MISHRA(ADV.EKANSHMISHRA@GMAIL.COM)(9384334762)(RESPONDENT)		
120	LPA-396/2024 CM APPL. 30156/2024	BANK OF BARODA V/s RATUL PURI	KUSH SHARMA, EKANSH MISHRA	
		OTHER DETAILS OF ADVOCATES: KUSH SHARMA(INFO.KSALAWOFFICES@GMAIL.COM)(9311399002)(PETITIONER) BANK OF BARODA(SAMDEL@BANKOFBARODA.COM, ){}(PETITIONER) DEVI(DEVIKAMOHAN6@GMAIL.COM){}(RESPONDENT) RATUL PURI(RATUL.PURI2020@HPPPL.IN){}(RESPONDENT) EKANSH MISHRA(ADV.EKANSHMISHRA@GMAIL.COM)(9384334762)(RESPONDENT)		
121	LPA-398/2024 CM APPL. 30171/2024	BANK OF BARODA V/s RATUL PURI	KUSH SHARMA, EKANSH MISHRA	
		OTHER DETAILS OF ADVOCATES: EKANSH MISHRA(ADV.EKANSHMISHRA@GMAIL.COM)(9384334762)(RESPONDENT) EKANSH MISHRA(ADV.EKANSHMISHRA@GMAIL.COM)(9384334762)(RESPONDENT)		
122	W.P.(C)-12620/2023 CM APPL. 49792/2023 WITH W.P.(C) 12637/2023	CELESTIAL AVIATION SERVICES LIMITED (EARLIER KNOWN AS GE CAPITAL AVIATION SERVICES LIMITED (ERSTWHILE SHAREHOLDER OF CRESCENT LEASING 10 LTD.)) V/s ASSISTANT COMMISSIONER OF INCOME TAX, INTERNATIONAL TAXATION, CIRCLE 1(2)(1), NEW DELHI & ANR.	ANURADHA DUTT	
		OTHER DETAILS OF ADVOCATES: ANURADHA DUTT(ADMIN@DMD.LAW, SACHIT.JOLLY@DMD.LAW)(9910044138)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT)		
123	W.P.(C)-12637/2023 CM APPL. 49834/2023	CELESTIAL AVIATION SERVICES LIMITED EARLIER KNOWN AS GE CAPITAL AVIATION SERVICES LIMITED ERSTWHILE SHAREHOLDER OF CRESCENT LEASING 7 LTD. V/s ASSISTANT COMMISSIONER OF INCOME TAXCIRCLE 1 2 1, INTERNATIONAL TAXATION NEW DELHI & ANR.	ANURADHA DUTT	
		OTHER DETAILS OF ADVOCATES: ANURADHA DUTT(ADMIN@DMD.LAW, SACHIT.JOLLY@DMD.LAW)(9910044138)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT)		

COURT NO. 04  
 DIVISION BENCH-IV  
 HON'BLE MR.JUSTICE NAVIN CHAWLA  
HON'BLE MS.JUSTICE RENU BHATNAGAR

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All counsels are requested to send their appearance through this form.

<https://forms.gle/k1o4ruPqPt5hgFQJ9>

This form shall be available on all court hearing days from 10:00 AM to 05:00 PM.

Counsels are requested to fill this form only once.

The first submission shall be treated as final.

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>FRESH MATTERS &amp; APPLICATIONS</b>				
119	RFA(COMM)-191/2025 CM APPL. 19744/2025 CM APPL. 19745/2025 CM APPL. 19746/2025 CM APPL. 19747/2025	M/S BIOTECH V/s M/S SHREE NATHJEE PHARMACEUTICALS & ANR.	SHARVAN DEV	
		OTHER DETAILS OF ADVOCATES: SHARVAN DEV (SDEV9213295609@GMAIL.COM)(7703894232)(PETITIONER) R()(9999994910)(RESPONDENT)		
<b>AFTER NOTICE MISC. MATTERS</b>				
120	FAO(OS) (COMM)-25/2023 CM APPL. 5110/2023	DDA V/s SAMAR SINGH	KARANJOT SINGH MAINEE, SIDDHARTH PANDA	
		OTHER DETAILS OF ADVOCATES: VAIBHAV AGNIHOTRI(ADMIN@KSMCHAMBERS.COM)(9717413994)(PETITIONER) VAIBHAV AGNIHOTRI(ADMIN@KSMCHAMBERS.COM)(9717413994)(PETITIONER) SIDDHUPANDA(SIDDUPANDA@GMAIL.COM)(9891488088)(RESPONDENT) SIDDHARTH PANDA(SIDDHARTHUPANDAASSO@GMAIL.COM)(9891488088)(RESPONDENT)		
121	W.P.(C)-14075/2018 CM APPL. 54890/2018	COMMODORE VIRENDER KUMAR V/s UNION OF INDIA & ORS	DIVYAKANT LAHOTI, ARTI BANSAL	
		OTHER DETAILS OF ADVOCATES: DIVYAKANT LAHOTI()(9818218885)(PETITIONER)		
122	W.P.(C)-5498/2023	RUDRA PRAKASH TRIVEDI AND ORS V/s UNION OF INDIA AND ORS	ANKUR CHHIBBER	
		OTHER DETAILS OF ADVOCATES: ANKUR CHHIBBER(ANKURCHHIBBER@GMAIL.COM)(9810082847)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		

COURT NO. 05  
 DIVISION BENCH-V  
 HON'BLE MR.JUSTICE C.HARI SHANKAR  
 HON'BLE MR.JUSTICE AJAY DIGPAUL

NOTE 1: Learned Counsel are requested to provide electronic copies of compilations of judgments/written submissions at least 24 hours in advance of the hearing, by way of email to the Court Master [[cmpraveenkumar.dhc@gov.in](mailto:cmpraveenkumar.dhc@gov.in)] and Court Master ([vikram.224@dhc.nic.in](mailto:vikram.224@dhc.nic.in)). The compilations should be indexed (alongwith relevant para numbers of judgments specifically mentioned), bookmarked and OCR compatible. They should not be marked or highlighted.

Note 2: Please note that ordinarily no adjournment would be granted in cases which are ripe for hearing.

Note 3: In matters in which there is an earlier order directing the matter to be listed for hearing or for disposal, no adjournment will be granted unless a requested for adjournment is circulated a day in advance to [[cmpraveenkumar.dhc@gov.in](mailto:cmpraveenkumar.dhc@gov.in)] and Court Master ([vikram.224@dhc.nic.in](mailto:vikram.224@dhc.nic.in)). or an adjournment slip is filed a day in advance, specifying the ground of adjournment.

NOTE 4: LEARNED COUNSEL ARE REQUESTED TO OBTAIN THE ELECTRONIC COPY OF THE COURT RECORDS IN ADVANCE, TO FACILITATE HEARING.

NOTE 5: SUBJECT TO AVAILABILITY OF TIME, REGULAR MATTERS WOULD BE TAKEN UP AFTER THE MISCELLANEOUS BOARD IS OVER.

NOTE 6: Pass Over matters in the Supplementary list would be called out before the Advance list is taken up.

NOTE 7: Presence of Advocates/parties who appear virtually would not be marked if their camera is switched off.

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[vikram.224@dhc.nic.in](mailto:vikram.224@dhc.nic.in)

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>FRESH MATTERS &amp; APPLICATIONS</b>				
58	FAO (COMM)-89/2025 CM APPL. 19729/2025 CM APPL. 19730/2025 CM APPL. 19731/2025	BIG BOY TOYZ V/s BMW INDIA FINANCIAL SERVICES PVT LTD & ORS.	ARUN KHATRI	SUBJECT TO OFFICE OBJECTION
		OTHER DETAILS OF ADVOCATES:		
59	CM APPL. 19736/2025 In RFA(COMM)-162/2023(Disposed off case)	ASHISH KUMAR V/s M/S SHAKTI TRADING & ORS.	RAHUL DEV TYAGI	
		OTHER DETAILS OF ADVOCATES: R.D. TYAGI(TYAGI.RAHULDEV@GMAIL.COM)(9891882066)(PETITIONER) KAPIL SAHU(KSAHU4408@GMAIL.COM)()(RESPONDENT)		
60	CM APPL. 19728/2025 In RFA(COMM)-76/2025	M/S MOTION INDUSTRIES V/s SMT. MEENA JAIN	SANTOSH KUMAR SAHU	
		OTHER DETAILS OF ADVOCATES:		
61	CM APPL. 19737/2025 In RFA(COMM)-102/2025	NIDHI PODDAR V/s ANKIT JAIN	SANTOSH KUMAR SAHU	
		OTHER DETAILS OF ADVOCATES: MUKESH & VIKAS GOYAL(ADV.VIKAS73@GMAIL.COM)(8588827669)(PETITIONER) VERMA JI(VERMAJI0021@GMAIL.COM)(0)(RESPONDENT) WESTERN(WESTERNFLOOR@GMAIL.COM)(0)(RESPONDENT)		
62	RFA(COMM)-190/2025 CM APPL. 19740/2025 CM APPL. 19741/2025 CM APPL. 19742/2025 CM APPL. 19743/2025	VIPUL KUMAR V/s DARPAN ANAND	RAHUL KUMAR	
		OTHER DETAILS OF ADVOCATES: RAHUL KUMAR(RAHULKUMARLAWOFFICE@GMAIL.COM)(9958132322)(PETITIONER) AGOCHIYA(AGOCHIYA2000@GMAIL.COM)(0)(RESPONDENT)		

COURT NO. 34  
 DIVISION BENCH-VI  
 HON'BLE MR.JUSTICE SUBRAMONIUM PRASAD  
 HON'BLE MR.JUSTICE HARISH VAIDYANATHAN SHANKAR

NOTE: IN CASE LEARNED COUNSELS FOR THE PARTIES WISH TO RELY UPON SOME PLEADINGS/DOCUMENTS/SUBMISSIONS/JUDGMENTS, THEY ARE DIRECTED TO FILE THE SAME DURING THE COURT WORKING HOURS ATLEAST A DAY PRIOR TO THE DATE OF LISTING OF SUCH MATTERS. ANY PLEADINGS/DOCUMENTS/SUBMISSIONS/JUDGMENTS FILED BEYOND THE AFORESAID PRESCRIBED PERIOD SHALL NEITHER BE FORWARDED TO THE COURT NOR BE ENTERTAINED.

NOTE: COUNSEL APPEARING THROUGH VIDEO CONFERENCING ARE REQUESTED TO GIVE THEIR APPERANCES IN THE CHAT BOX ALONGWITH THEIR MOBILE NUMBERS.

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>FRESH MATTERS &amp; APPLICATIONS</b>				
73	FAO (COMM)-90/2025 CM APPL. 19738/2025 CM APPL. 19739/2025	BANK OF BARODA V/s CITY HAWKS MANPOWER SERVICES AND CONSULTANCY	SOUGAT SINHA	
		OTHER DETAILS OF ADVOCATES: M/S ARTHA ADVOCATES (INFO@ARTHA- LEGAL.COM)(9212173310)(PETITIONER) CITYHAWKS(ACCOUNTS@CITYHAWKS.IN)(0)(RESPONDENT) NEEL(NEEL@CITYHAWKS.IN)(0)(RESPONDENT)		
74	FAO(OS) (COMM)-49/2025 CM APPL. 19724/2025 CM APPL. 19725/2025 CM APPL. 19726/2025 CM APPL. 19727/2025	NATIONAL HIGHWAYS AUTHORITY OF INDIA V/s M/S IRB AHMEDABAD VADODARA SUPER EXPRESS TOLLWAYS PVT LTD	ABHEY KUMAR GUPTA	
		OTHER DETAILS OF ADVOCATES: MITAL & MITAL (ADV.ABHAYGUPTA@GMAIL.COM)(8377974055)(PETITIONER) IRB(INFO@IRB.CO.IN)(0)(RESPONDENT) AALAM (AALAMNIJJAR@GMAIL.COM)(0)(RESPONDENT) VINOD MENON(VINOD.MENON@IRB.CO.IN)(0)(RESPONDENT)		

03.04.2025

SUPPLEMENTARY CAUSE LIST

COURT NO. 15  
HON'BLE MR.JUSTICE ANUP JAIRAM BHAMBHANI

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>AFTER NOTICE MISC. MATTERS</b>				
76	W.P.(C)-13564/2006 WITH W.P.(C) 13939/2019	SURENDER KUMAR MITTAL V/s SYNDICATE BANK	SIDDHARTH AGGARWAL, PUNEET TANEJA	
		OTHER DETAILS OF ADVOCATES: WITHOUT GENERATE (()){}		
77	W.P.(C)-13939/2019 WITH W.P.(C) 2830/2010	SURENDER KUMAR MITTAL V/s SYNDICATE BANK	ANUJ AGGARWAL	
		OTHER DETAILS OF ADVOCATES: ANUJ AGGARWAL(){9891363718}(PETITIONER)		

COURT NO. 30  
HON'BLE MR.JUSTICE SANJEEV NARULA

**NOTE:** "SUPPLEMENTARY PASSED OVER MATTERS WILL BE TAKEN UP JUST AFTER THE SUPPLEMENTARY LIST IS OVER."

[NOTE:1. IN CASE ANY ASSISTANCE REGARDING VIRTUAL HEARING IS REQUIRED, PLEASE CONTACT, MR.NANDAN SINGH(9319815952),COURT MASTER TO HON'BLE MR. JUSTICE SANJEEV NARULA.

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>FRESH MATTERS &amp; APPLICATIONS</b>				
82	CRL.M.A. 10226/2025 CRL.M.A. 10227/2025 In BAIL APPLN.-872/2024(Disposed off case)	AMIT MISHRA V/s THE STATE GOVT. OF NCT OF DELHI	SHALU KUMARI	
		OTHER DETAILS OF ADVOCATES: KUMAR AMIT(AMITLAWHOUSE@GMAIL.COM)(9953079256)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) RAJIV SONI(RAJIVSONIDOLLY@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(NANGLOI-183/2023)
<b>FOR ADMISSION</b>				
83	W.P.(CRL)-601/2025 CRL.M.A. 5572/2025	GHANSHYAM @JAVED V/s STATE NCT OF DELHI	SHANNU BAGHEL	



	WITH W. P ( CRL ) .105/2025	<p>OTHER DETAILS OF ADVOCATES:  SHUNNU BAGHEL(ADVSHANNUBAGHEL@GMAIL.COM)(9910389196)(PETITIONER)  KAPIL SHARMA  (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)</p>	<p>OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CIVIL LINES-7/2001)  CRL.A. 885/2005 FILED BY GHANSHYAM @ JAVED (DISPOSED ON : 2009-09-01 )  W.P.(CRL) 603/2010 FILED BY GHAN SHYAM @ JAVED (DISPOSED ON : 2010-07-22 )  W.P.(CRL) 496/2011 FILED BY GHAN SHYAM @ JAVED (DISPOSED ON : 2011-04-20 )  W.P.(CRL) 298/2013 FILED BY KISHOR KUMAR (DISPOSED ON : 2013-04-01 )  W.P.(C) 3631/2013 FILED BY GHANSHYAM @ JAVED (D. OF HEARING : 2013-05-28 )  W.P.(CRL) 928/2013 FILED BY GHANSHYAM @ JAVED (DISPOSED ON : 2013-07-24 )  W.P.(CRL) 750/2014 FILED BY KISHORE KUMAR (DISPOSED ON : 2014-05-22 )  W.P.(CRL) 1283/2014 FILED BY GHAN SHYAM @ JAVED (DISPOSED ON : 2014-09-17 )  W.P.(CRL) 2503/2014 FILED BY KISHORE KUMAR (DISPOSED ON : 2014-12-17 )  W.P.(CRL) 920/2015 FILED BY GHANSHYAM @ JAVED (DISPOSED ON : 2016-12-02 )  W.P.(CRL) 918/2015 FILED BY KISHORE KUMAR (DISPOSED ON : 2015-05-12 )  W.P.(CRL) 1720/2015 FILED BY KISHORE KUMAR (DISPOSED ON : 2015-08-14 )  W.P.(CRL) 25/2016 FILED BY KISHORE KUMAR (DISPOSED ON : 2016-03-15 )  W.P.(CRL) 2736/2016 FILED BY KISHORE KUMAR (DISPOSED ON : 2016-11-18 )  W.P.(CRL) 285/2017 FILED BY KISHORE KUMAR (DISPOSED ON : 2017-03-24 )  W.P.(CRL) 3295/2016 FILED BY GHANSHYAM (DISPOSED ON : 2016-12-06 )  W.P.(CRL) 706/2018 FILED BY GHANSHYAM @ JAVED (DISPOSED ON : 2018-05-02 )  W.P.(CRL) 2911/2018 FILED BY KISHORE KUMAR (DISPOSED ON : 2018-11-22 )  W.P.(CRL) 170/2019 FILED BY GHANSHYAM @ JAVED (DISPOSED ON : 2019-02-19 )  W.P.(CRL) 3384/2018 FILED BY GHANSHYAM @ JAVED (DISPOSED ON : 2018-11-02 )  W.P.(CRL) 3071/2019 FILED BY GHAN SHYAM @ JAVED (DISPOSED ON : 2019-11-01 )  W.P.(CRL) 89/2020 FILED BY GHANSHYAM @ JAVED (DISPOSED ON : 2020-05-21 )  W.P.(CRL) 3335/2019 FILED BY GHANSHYAM @ JAVED (DISPOSED ON : 2019-11-29 )  W.P.(CRL) 973/2021 FILED BY GHANSHYAM @ JAVED (DISPOSED ON : 2021-05-07 )  W.P.(CRL) 1068/2021 FILED BY GHANSHYAM @ JAVED (DISPOSED ON : 2021-10-18 )  W.P.(CRL) 2162/2021 FILED BY GHANSHYAM@JAVED (D. OF HEARING : 2025-07-16 )  W.P.(CRL) 2462/2021 FILED BY GHANSHAYM @ JAVED (DISPOSED ON : 2023-05-01 )  W.P.(CRL) 1232/2022 FILED BY GHANSHYAM @ JAVED (DISPOSED ON : 2022-05-25 )  W.P.(CRL) 1077/2023 FILED BY GHANSHYAM @JAVED (DISPOSED ON : 2024-09-10 )  W.P.(CRL) 2242/2023 FILED BY GHANSHYAM @ JAVED (DISPOSED ON : 2024-08-06 )  W.P.(CRL) 1578/2023 FILED BY GHANSHYAM @ JAVED (DISPOSED ON : 2023-05-29 )  W.P.(CRL) 3243/2023 FILED BY GHANSHYAM @ JAVED S/O KISHAN LAL (DISPOSED ON : 2025-02-10 )  W.P.(CRL) 489/2024 FILED BY GHANSHYAM @ JAVED S/O LATE KISHAN LAL (DISPOSED ON : 2024-04-01 )  W.P.(CRL) 1438/2024 FILED BY GHANSHYAM @ JAVED &amp; ORS. (DISPOSED ON : 2024-05-09 )  W.P.(CRL) 3309/2024 FILED BY GHANSHYAM @JAVED (DISPOSED ON : 2024-11-12 )  W.P.(CRL) 105/2025 FILED BY GHANSHYAM @ JAVED (D. OF HEARING : 2025-04-03 )  P.S.-FIR NO. :(CIVIL LINES-7/2001)</p>
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AFTER NOTICE MISC. MATTERS			
84	BAIL APPLN.-3640/2024 CRL.M.A. 1156/2025	KAPIL WADHAWAN V/s CENTRAL BUREAU OF INVESTIGATION	NAWAB SINGH JAGLAN, VIJAY KARI SINGH
		OTHER DETAILS OF ADVOCATES: NAWAB SINGH JAGLAN (VIJAYKARISINGH@GMAIL.COM)(9899090515)(PETITIONER) CBI (DLACBIDHC@GMAIL.COM)(0)(RESPONDENT) VIJAY KARI SINGH(VIJAYKARISINGH@GMAIL.COM)(9899090515)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) CBI(DLACBIDHC@GMAIL.COM)(0)(RESPONDENT)	OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-224-2022-A-0001) CRL.M.C. 4293/2022 FILED BY CBI (DISPOSED ON : 2022-09-05 ) W.P.(CRL) 1741/2022 FILED BY PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED (DISPOSED ON : 2022-08-04 ) W.P.(CRL) 2911/2022 FILED BY KAPIL WADHAWAN (D. OF HEARING : 2025-05-09 ) W.P.(CRL) 2912/2022 FILED BY DHEERAJ WADHAWAN (D. OF HEARING : 2025-05-09 ) CRL.M.C. 6544/2022 FILED BY CENTRAL BUREAU OF INVESTIGATION (DISPOSED ON : 2023-05-30 ) BAIL APPLN. 353/2023 FILED BY AJAY RAMESH CHANDRA NAWANDAR (DISPOSED ON : 2024-05-31 ) BAIL APPLN. 271/2023 FILED BY SUNNY BATHIJA THROUGH WIFE AS PAROKAR (DISPOSED ON : 2023-04-12 ) CRL.M.C. 5108/2023 FILED BY DHEERAJ WADHAWAN (DISPOSED ON : 2023-07-26 ) CRL.M.C. 3536/2023 FILED BY RAJESH KUMAR ANAND (D. OF HEARING : 2025-04-22 ) CRL.M.C. 1137/2024 FILED BY DHEERAJ WADHAWAN (DISPOSED ON : 2024-04-23 ) BAIL APPLN. 1232/2024 FILED BY AJAY RAMESH CHANDRA NAWANDAR (DISPOSED ON : 2024-05-03 ) BAIL APPLN. 2040/2024 FILED BY DHEERAJ WADHAWAN (DISPOSED ON : 2024-09-09 ) CRL.M.C. 3849/2024 FILED BY DHEERAJ WADHAWAN (DISPOSED ON : 2024-05-17 ) BAIL APPLN. 2036/2024 FILED BY AJAY RAMESH CHANDRA NAWANDAR (DISPOSED ON : 2024-06-03 ) W.P.(CRL) 1659/2024 FILED BY MR. MANISH SAVLA (DISPOSED ON : 2024-05-22 ) BAIL APPLN. 1824/2024 FILED BY AJAY RAMESH CHANDRA NAWANDAR (DISPOSED ON : 2024-05-30 ) BAIL APPLN. 2165/2024 FILED BY AJAY RAMESH CHANDRA NAWANDAR (DISPOSED ON : 2024-09-02 ) CRL.M.C. 6434/2024 FILED BY JIGNESH MEHTA (DISPOSED ON : 2024-08-20 ) CRL.M.C. 6443/2024 FILED BY KAPIL WADHAWAN (DISPOSED ON : 2024-08-20 ) CRL.M.C. 6474/2024 FILED BY AMIT CHATURVEDI (DISPOSED ON : 2024-08-20 ) CRL.M.C. 682/2025 FILED BY JALAJ BATRA (D. OF HEARING : 2025-04-09 ) CRL.M.C. 1285/2025 FILED BY KAPIL WADHAWAN (D. OF HEARING : 2025-04-21 )  P.S.-FIR NO. :(CBI-224-2022-A-0001)

COURT NO. 07  
HON'BLE MR.JUSTICE MANOJ KUMAR OHRI

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MEETING ID : 2528 229 8537

NOTE : ALL COUNSEL FOR THE PARTIES,LITIGANTS AND IO ARE REQUESTED TO KEEP THEIR MIC ON MUTE MODE TILL THEIR MATTER IS CALLED.

NOTE: PLEASE GIVE APPEARANCE IN THE CHAT BOX OF VC AS FOLLOWS

ITEM NO:-

CASE NO:-

NAME OF COUNSEL APPEARING FOR :-

MOB. NO:-

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO  
 cmpankajgoel.dhc@gov.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>AFTER NOTICE MISC. MATTERS</b>				
34	RC.REV.-18/2018 CM APPL. 49664/2023	VINOD KUMAR DHINGRA V/s M/S ALANKIT ASSIGNMENTS LTD	A MAITRI, RADHIKA KHUSHALDAS, MAP CORPORATE LEGAL, SWETANK SHANTANU	
		OTHER DETAILS OF ADVOCATES: A MAITRI()(9717317730)(PETITIONER) A MAITRI(ARUNMAITRIP57@GMAIL.COM)(9810146222)(PETITIONER) VAIBHAV SETHI(VAIBHAVSETHI@HOTMAIL.COM)()(RESPONDENT)		

COURT NO. 26  
HON'BLE MS.JUSTICE NEENA BANSAL KRISHNA

NOTE: IT IS CIRCULATED FOR INFORMATION OF THE LD. COUNSELS/ LITIGANTS THAT NO ADJOURNMENT SHALL BE GRANTED IN ANY MATTER LISTED BEFORE HER LADYSHIP ON THE GROUND OF NON AVAILABILITY / ILLNESS UNLESS THERE IS AN ADJOURNMENT SLIP IN THE PRESCRIBED FORMAT CIRCULATED AS PER RULES.

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[cmpankaj.dhc@gov.in](mailto:cmpankaj.dhc@gov.in)

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>AFTER NOTICE MISC. MATTERS</b>				
51	CRL.M.A. 6578/2025 CRL.M.A. 6579/2025 CRL.M.A. 10229/2025 In CRL.M.C.-674/2025 WITH CRL.M.C. 1804/2025	MAHANT SURENDER NATH V/s STATE OF NCT OF DELHI AND ORS	DHRUV GUPTA, LIZA ARORA, AKASH ARORA, AKASH ARORA	
		OTHER DETAILS OF ADVOCATES: DHRUV GUPTA(OFFICE.DHRUVGUPTA@GMAIL.COM)(9711240355)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) DHRUV GUPTA(OFFICE.DHRUVGUPTA@GMAIL.COM)(9711240355)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) DHRUV GUPTA(OFFICEDHRUVGUPTA.G@GMAIL.COM)(9711240355)(PETITIONER) AKASH ARORA(AKASHARORA3107@GMAIL.COM)(9953303007)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) AKASH ARORA(AKASHARORA.3107@GMAIL.COM)(9953303007)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(KALKAJI-487/2024) CRL.M.C. 1804/2025 FILED BY HEMANT BHARDWAJ & ANR. (D. OF HEARING : 2025-04-03 ) P.S.-FIR NO. :(KALKAJI-487/2024)
52	CRL.M.C.-1804/2025 CRL.M.A. 8128/2025 CRL.M.A. 8129/2025	HEMANT BHARDWAJ & ANR. V/s STATE OF GNCT OF DELHI & ANR.	NEERAJ BHARDWAJ	
		OTHER DETAILS OF ADVOCATES: NEERAJ BHARDWAJ (NEERAJLAWYER@YAHOO.COM)(9350271061)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(KALKAJI-487/2024) CRL.M.C. 674/2025 FILED BY MAHANT SURENDER NATH (D. OF HEARING : 2025-07-23 ) P.S.-FIR NO. :(KALKAJI-487/2024)
<b>CONNECTED MATTERS (ANMM)</b>				
53	CRL.M.C.-951/2021 CRL.M.A. 4786/2021  WITH CRL.M.C. 2655/2021 CRL.REV.P. 280/2024 CRL.REV.P. 1119/2024	RAKESH TIWARI V/s CENTRAL BUREAU OF INVESTIGATION	KUMAR SAMEER	
		OTHER DETAILS OF ADVOCATES: AJIT SINGH(AJITSINGHANDCO@HOTMAIL.COM)(9810163601)(PETITIONER) KUMAR(SAMEERSINGH2425@GMAIL.COM)(9818748731)(PETITIONER) DLACBIDHC(DLACBIDHC@GAMIL.COM){}(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-AC1-2018-A-0014) W.P.(CRL) 2401/2018 FILED BY NEERAJ RAJA KOCHAR (DISPOSED ON : 2018-08-28 ) CRL.M.C. 2918/2021 FILED BY ROHIT SRIVASTAVA (DISPOSED ON : 2024-02-19 ) CRL.M.C. 2655/2021 FILED BY ROHIT SRIVASTAVA (D. OF HEARING : 2025-04-03 ) CRL.M.C. 4939/2022 FILED BY CENTRAL BUREAU OF INVESTIGATION (D. OF HEARING : 2025-04-03 ) CRL.REV.P. 280/2024 FILED BY MR. ROHIT SRIVASTAV (D. OF HEARING : 2025-04-03 )

				CRL.REV.P. 1119/2024 FILED BY CENTRAL BUREAU OF INVESTIGATION (D. OF HEARING : 2025-04-03 ) P.S.-FIR NO. :(CBI-AC1-2018-A-0014)
54	CRL.M.C.-2655/2021 CRL.M.A. 17100/2021 CRL.M.A. 5130/2025  WITH CRL.REV.P. 280/2024	ROHIT SRIVASTAVA V/s CENTRAL BUREAU OF INVESTIGATION & ANR.	HIMANSHU PATHAK, ANKIT A SHAH, HIMANSHU PATHAK	
		OTHER DETAILS OF ADVOCATES: AMIT TIWARI(TIWARI22@YAHOO.COM)(8527271621)(PETITIONER) PAWAN SINGH(PS431999@GMAIL.COM)()(PETITIONER) ROHIT SRIVASTAV(ROHITSRIV67@GMAIL.COM)(9999105172)(PETITIONER) CENTRAL BUREAU OF INVESTIGATION(DLACBIDHC@GMAIL.COM)(23386543)(RESPONDENT) SINGH VICKY(SINGH.VICKY.858590@GMAIL.COM)()(RESPONDENT) NEERAJ RAJA KOCHAR(NEERAJKOCHAR1@GMAIL.COM)(9049991001)(RESPONDENT) VIKAS KUMAR(OFFICEAS206@GMAIL.COM)(9711133150)(PETITIONER) CB(DLACBIDHC@GMAIL.COM)(0)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-AC1-2018-A-0014) W.P.(CRL) 2401/2018 FILED BY NEERAJ RAJA KOCHAR (DISPOSED ON : 2018-08-28 ) CRL.M.C. 951/2021 FILED BY RAKESH TIWARI (D. OF HEARING : 2025-04-03 ) CRL.M.C. 2918/2021 FILED BY ROHIT SRIVASTAVA (DISPOSED ON : 2024-02-19 ) CRL.M.C. 4939/2022 FILED BY CENTRAL BUREAU OF INVESTIGATION (D. OF HEARING : 2025-04-03 ) CRL.REV.P. 280/2024 FILED BY MR. ROHIT SRIVASTAV (D. OF HEARING : 2025-04-03 ) CRL.REV.P. 1119/2024 FILED BY CENTRAL BUREAU OF INVESTIGATION (D. OF HEARING : 2025-04-03 ) P.S.-FIR NO. :(CBI-AC1-2018-A-0014)
55	CRL.REV.P.-1119/2024	CENTRAL BUREAU OF INVESTIGATION V/s RAKESH TIWARI & ORS.	PRAKARSH AIRAN	
		OTHER DETAILS OF ADVOCATES: ANUPAM S SHARMA(ANUPAMSHARMAADVOCATE@GMAIL.COM)(9810009734)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-AC1-2018-A-0014) W.P.(CRL) 2401/2018 FILED BY NEERAJ RAJA KOCHAR (DISPOSED ON : 2018-08-28 ) CRL.M.C. 951/2021 FILED BY RAKESH TIWARI (D. OF HEARING : 2025-04-03 ) CRL.M.C. 2918/2021 FILED BY ROHIT SRIVASTAVA (DISPOSED ON : 2024-02-19 ) CRL.M.C. 2655/2021 FILED BY ROHIT SRIVASTAVA (D. OF HEARING : 2025-04-03 ) CRL.M.C. 4939/2022 FILED BY CENTRAL BUREAU OF INVESTIGATION (D. OF HEARING : 2025-04-03 ) CRL.REV.P. 280/2024 FILED BY MR. ROHIT SRIVASTAV (D. OF HEARING : 2025-04-03 ) P.S.-FIR NO. :(CBI-AC1-2018-A-0014)
56	CRL.REV.P.-280/2024 CRL.M.A. 6255/2024 CRL.M.A. 10228/2025  WITH CRL.M.C. 2655/2021	MR. ROHIT SRIVASTAV V/s CENTRAL BUREAU OF INVESTIGATION	ANKIT A SHAH	
		OTHER DETAILS OF ADVOCATES: ANKIT ANANDRAJ SHAH(AASHAH83@YAHOO.COM)(9910955904)(PETITIONER) CBI(DLACBIDHC@GMAIL.COM)()(RESPONDENT) ANKIT ANANDARJ SHAH(AASHAH83@YAHOO.COM)(9910955904)(PETITIONER) CBI(DLACBIDHC@GMAIL.COM)(0)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-AC1-2018-A-0014) W.P.(CRL) 2401/2018 FILED BY NEERAJ RAJA KOCHAR (DISPOSED ON : 2018-08-28 ) CRL.M.C. 951/2021 FILED BY RAKESH TIWARI (D. OF HEARING : 2025-04-03 ) CRL.M.C. 2918/2021 FILED BY ROHIT SRIVASTAVA (DISPOSED ON : 2024-02-19 ) CRL.M.C. 2655/2021 FILED BY ROHIT SRIVASTAVA (D. OF HEARING : 2025-04-03 ) CRL.M.C. 4939/2022 FILED BY CENTRAL BUREAU OF INVESTIGATION (D. OF HEARING : 2025-04-03 ) CRL.REV.P. 1119/2024 FILED BY CENTRAL BUREAU OF INVESTIGATION (D. OF HEARING : 2025-04-03 ) P.S.-FIR NO. :(CBI-AC1-2018-A-0014)
57	CRL.M.C.-4939/2022 CRL.M.A. 19790/2022	CENTRAL BUREAU OF INVESTIGATION V/s RAKESH TIWARI	PRAKARSH AIRAN	
		OTHER DETAILS OF ADVOCATES: ANUPAM SHARMA(ANUPAMSHARMAADOVCATE@HOTMAIL.COM)(9810009734)(PETITIONER) CBI(DLACBIDHC@GMAIL.COM)()(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-AC1-2018-A-0014) W.P.(CRL) 2401/2018 FILED BY NEERAJ RAJA KOCHAR (DISPOSED ON : 2018-08-28 ) CRL.M.C. 951/2021 FILED BY RAKESH TIWARI (D. OF HEARING : 2025-04-03 ) CRL.M.C. 2918/2021 FILED BY ROHIT SRIVASTAVA (DISPOSED ON : 2024-02-19 )

				CRL.M.C. 2655/2021 FILED BY ROHIT SRIVASTAVA (D. OF HEARING : 2025-04-03 ) CRL.REV.P. 280/2024 FILED BY MR. ROHIT SRIVASTAV (D. OF HEARING : 2025-04-03 ) CRL.REV.P. 1119/2024 FILED BY CENTRAL BUREAU OF INVESTIGATION (D. OF HEARING : 2025-04-03 )  P.S.-FIR NO. :(CBI-AC1-2018-A-0014)
58	W.P.(CRL)-2694/2022 CRL.M.A. 8085/2024 CRL.M.A. 10172/2025	ROHIT SRIVASTAV V/s CENTRAL BUREAU OF INVESTIGATION	HIMANSHU PATHAK, ANKIT A SHAH	
		OTHER DETAILS OF ADVOCATES: AMIT TIWARI(TIWARIAMIT22@YAHOO.COM){}(PETITIONER) CBI(DLACBIDHC@GMAIL.COM){}(RESPONDENT) AMIT TIWARI(TIWARIAMIT22@YAHOO.COM)(8527271621)(PETITIONER) CBI(DLACBIDHC@GMAIL.COM){}(RESPONDENT) ANKIT ANANDRAJ SHAH(AASHAH83@YAHOOO.COM)(9910955904)(PETITIONER) CBI(DLACBIDHC@GMAIL.COM){0}(RESPONDENT)		

COURT NO. 25  
HON'BLE DR.JUSTICE SWARANA KANTA SHARMA

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>FRESH MATTERS &amp; APPLICATIONS</b>				
86	CRL.M.A. 9472/2025 CRL.M.A. 9473/2025 In CRL.A.-1074/2023 WITH CRL.A. 39/2024	IMRAN @ MODEL V/s STATE OF NCT DELHI	NEERAJ KUMAR (DHCLSC), NEERAJ KUMAR	
		OTHER DETAILS OF ADVOCATES: VOX JURIS(VOXJURISDELHI@GMAIL.COM)(9811338696)(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) AMITEJ KUMAR NAGAR(AMITEJ91@GMAIL.COM)(7836626455)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DAYAL PUR-63/2020) CRL.A. 39/2024 FILED BY IMRAN (IN J/C) (D. OF HEARING : 2024-11-04 )  P.S.-FIR NO. :(DAYAL PUR-63/2020)

03.04.2025

SUPPLEMENTARY CAUSE LIST

COURT NO. 51  
HON'BLE MS.JUSTICE TARA VITASTA GANJU

NOTE: "NO PASSOVER WILL BE GIVEN IN THE FIRST FIVE CASES IN SUPPLEMENTARY LIST"

NOTE: " PASSOVERS OF THE SUPPLEMENTARY LIST SHALL BE TAKEN UP AT 02:15 P.M.

NOTE:"ALL COUNSEL APPEARING THROUGH VC ARE REQUESTED TO MAINTAIN A PROPER DECORUM WHILE APPEARING THROUGH VIRTUAL MODE, I.E.,ENSURE THE VIDEO IS ON WHEN THE MATTER IS TAKEN UP, APPEAR IN COURT ATTIRE AND WITHOUT ANY BACKGROUND NOISE/ DISTURBANCE.

COUNSELS ARE ALSO REQUIRED TO PUT THE ITEM NUMBER BESIDES THEIR NAME.

COUNSEL SHALL ALSO REFRAIN FROM APPEARING WHILE IN A MOVING VEHICLE OR FROM A PUBLIC PLACE."

NOTE: "REGULAR MATTERS WILL BE TAKEN UP EVERY THURSDAY AT 03:30 P.M."

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[bhupesh.kumar@dhc.nic.in](mailto:bhupesh.kumar@dhc.nic.in)

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FOR ADMISSION				
73	C.R.P.-53/2019 CM APPL. 8679/2019	SHRI ANIL MEHRA & ANR. V/s KUSUM DEVI & ANR.	HARKIRAT SAWHNEY	
		OTHER DETAILS OF ADVOCATES: HARKIRAT SAWHNEY()(9818755731)(PETITIONER)		

03.04.2025

SUPPLEMENTARY CAUSE LIST

COURT NO. 28  
HON'BLE MR.JUSTICE AMIT SHARMA

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[mahendra.kadian@dhc.nic.in](mailto:mahendra.kadian@dhc.nic.in)

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>FRESH MATTERS &amp; APPLICATIONS</b>				
87	CRL.M.A. 10225/2025 In W.P.(CRL)-372/2025(Disposed off case)	JAMAHIR @ JAWAHAR PASWAN V/s STATE OF NCT OF DELHI	GAYATRI NANDWANI	
		OTHER DETAILS OF ADVOCATES: UDAY CHAUHAN(CHAUHANUDAY93@GMAIL.COM)(9212843448)(PETITIONER) KAPIL SHARMA(DHCPROSECTIIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) UDAY CHAUHAN (CHAUHANUDAY93@GMAIL.COM)(9212843448)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(KIRTI NAGAR-7/2012) CRL.A. 228/2021 FILED BY BIRBAL (DISPOSED ON : 2022-05-18 ) CRL.A. 183/2021 FILED BY RAJ KUMAR (DISPOSED ON : 2022-05-18 ) CRL.A. 135/2022 FILED BY JAMAHIR ALIAS JAWAHAR (DISPOSED ON : 2022-05-18 ) W.P.(CRL) 3073/2022 FILED BY JAMAHIR @ JAWAHAR PASWAN (DISPOSED ON : 2023-10-19 ) W.P.(CRL) 872/2023 FILED BY RAJ KUMAR (DISPOSED ON : 2023-10-19 ) W.P.(CRL) 1814/2023 FILED BY BIRBAL (DISPOSED ON : 2023-07-03 ) W.P.(CRL) 3330/2024 FILED BY RAJ KUMAR (DISPOSED ON : 2024-12-10 )  P.S.-FIR NO. :(KIRTI NAGAR-7/2012)



COURT NO. 32  
HON'BLE MR.JUSTICE GIRISH KATHPALIA

NOTE 1 : ALL COUNSEL APPEARING THOURGH VC ARE REQUESTED TO MAINTAIN A PROPER DECORUM WHILE APPEARING THROUGH VIRTUAL MODE, I.E., ENSURE THE VIDEO IS ON WHEN THE MATTER IS TAKEN UP, APPEAR IN COURT ATTIRE AND WITHOUT ANY BACKGROUND NOISE/DISTURBANCE.

NOTE 2 : COUNSELS ARE ALSO REQUIRED TO PUT THE ITEM NUMBER BESIDES THEIR NAME.

NOTE 3 : COUNSEL SHALL ALSO REFRAIN FROM APPEARING WHILE IN A MOVING VEHICLE OR FROM A PUBLIC PLACE.

NOTE 4 : COUNSELS JOINING VC SHOULD WRITE THEIR APPEARANCE IN CHATBOX AND UNMUTE THEMSELVES ONLY WHEN THEIR MATTER IS CALLED UP, SO THAT THE COURT PROCEEDINGS IN PROGRESS ARE NOT DISRUPTED.

NOTE 5 : COUNSELS JOINING VC THROUGH MOBILE PHONES ARE REQUESTED TO TAKE SUFFICIENT MEASURES SO AS NOT TO CAUSE ANY DISTURBANCE WHILE JOINING OR OTHERWISE IN THE WORKING OF COURT PROCEEDINGS.

NOTE 6: THE BAIL APPLICATION CASES LISTED IN ADVANCE LIST SHALL BE TAKEN UP FIRST FOLLOWED BY SUPPLEMENTARY LIST.

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

[manish.prasad@dhc.nic.in](mailto:manish.prasad@dhc.nic.in)

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
AFTER NOTICE MISC. MATTERS				
67	W.P.(CRL)-1188/2024 CRL.M.A. 11463/2024 CRL.M.A. 18744/2024 CRL.M.A. 22054/2024 CRL.M.A. 22058/2024 CRL.M.A. 25198/2024	M/S COCHIN MINERALS AND RUTILE LTD V/s UNION OF INDIA THORUGH MINISTRY OF FINANCE, DEPARTMENT OF REVENUE, & ORS.	ADITYA CHOPRA, SHINU J PILLAI	
		OTHER DETAILS OF ADVOCATES: ADITYA CHOPRA(ADITYA@ARSHDEEPSKHURANA.COM)(9811455552)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) SHINU J. LILLAI(SHINU@SYNIGOROS.IN)(9871741444)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) ADITYA CHOPRA (ADITYA@ARSHDEEPSKHURANA.COM)(9811455552)(PETITIONER) UNION OF INDIA (UOIDHC@GMAIL.COM)(0)(RESPONDENT)		

COURT NO. 29  
HON'BLE MS.JUSTICE SHALINDER KAUR

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO:

[akhil.saxena@dhc.nic.in](mailto:akhil.saxena@dhc.nic.in)

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>BAIL</b>				
46	BAIL APPLN.-585/2024 CRL.M.A. 8083/2024 CRL.M.A. 8151/2024 CRL.M.A. 8855/2024 CRL.M.A. 36580/2024 CRL.M.A. 2877/2025	MOHD ARUP V/s STATE NCT OF DELHI	RAKESH KUMAR YADAV, NISHA PRIYA BHATIA	
		OTHER DETAILS OF ADVOCATES: NISHA PRIYA (ZULFIQAR_ATIA@YAHOO.COM)(9810268021)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) NISHA PRIYA BHATIA ( )(9810268021)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ZULFIQAR ALAM(ZULIQAR-ATIA@YAHOO.COM)(9811480141)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) NISHA PRIYA BHATIA (ZULFIQAR_ATIA@YAHOO.COM)(981026802)(PETITIONER) ZULFIQAR ALAM(ZULIQAR-ATIA@YAHOO.COM)(9811480141)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) R KUMAR YADAV(PYKUMAR364@GMAIL.COM)(9810268021)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) NISHA PRIYA ( )(9810268021)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CRIME AND RAILWAY-148/2022) BAIL APPLN. 2777/2023 FILED BY CHANDE SAHANI ALIAS RAJU (DISPOSED ON : 2024-02-05 ) BAIL APPLN. 212/2024 FILED BY KUZBAYEVA MARAL (D. OF HEARING : 2025-04-14 ) BAIL APPLN. 1872/2024 FILED BY AIZAZ KILICHEVA @ AZIZA @ MAYA (DISPOSED ON : 2025-01-21 )  P.S.-FIR NO. :(CRIME AND RAILWAY-148/2022)
47	BAIL APPLN.-3013/2024	HONEY TYAGI @ NISHANT BHARDWAJ V/s THE STATE (NCT OF DELHI)	PRATEEK LAKRA	
		OTHER DETAILS OF ADVOCATES: CLERGY (INFO@CLERGYWISEMEN.COM)(9971266872)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NARELA INDUSTRIAL AREA-359/2022) BAIL APPLN. 3410/2022 FILED BY ANKIT TYAGI (DISPOSED ON : 2023-03-13 ) BAIL APPLN. 2959/2023 FILED BY PARVESH MANN (DISPOSED ON : 2023-10-17 )  P.S.-FIR NO. :(NARELA INDUSTRIAL AREA-359/2022)

